



2026:AHC:22977

## HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 1382 of 2026

Annu Gautam

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

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|---------------------------|---|---------------|
| Counsel for Petitioner(s) | : | Faizur Rahman |
| Counsel for Respondent(s) | : | C.S.C.        |

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**Court No. - 33**

**HON'BLE VIKAS BUDHWAR, J.**

1. Heard Sri Faizur Rahman, learned counsel for the petitioner and Sri R.S.Umrao, learned Standing Counsel, who appears for State-respondents.

2. The present writ petition has been filed for seeking following reliefs:

*"i) Issue a writ, order or direction in the nature of mandamus directing the directing the respondent no. 2 issue the appointment letter to the petitioner in pursuance of the letter dated 06.06.2025 submitted by respondent no. 3 before respondent no. 2, in the interest of justice.*

*ii) Issue any other suitable writ, order or direction, as this Hon'ble Court may deem fit and proper under the facts and circumstances of the case.*

*iii) Award the costs of the writ petition in favour of the petitioner."*

3. This Court entertained the writ petition on 02.02.2026 while passing the following orders:

*"On the request of learned counsel for the writ petitioner, put up this case along with the records of Writ-A No. 16755 of 2021 tomorrow i.e. 03.02.2026, as fresh."*

4. Today instructions have been produced according to which the claim of the writ petitioner pursuant to an order dated 15.12.2021 passed in Writ Petition No. 16755 of 2021 came to be rejected on 17.03.2023 by the Director, Unani Sevaye, U.P. at Lucknow

5. Learned counsel for the writ petitioner seeks to withdraw the present petition while questioning the said order by means of a filing fresh writ petition.

6. Learned counsel for the respondents have no objection to the same.
7. The writ petition is **disposed of** with liberty aforesaid.
8. Let a copy of the instructions be served upon learned counsel for the writ petitioner.

**February 3, 2026**  
Ashu

**(Vikas Budhwar,J.)**